



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi
Website : www.rbi.org.in
इ-मेल email: helpdoc@rbi.org.in

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001
फोन/Phone: 022- 2266 0502

August 29, 2019

Five NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1.	Isometric Capital Ventures Private Limited	New No. 207/2, Old No. 93/2, T.T.K Salai, Alwarpet, Chennai-600 018	N-07.00843	August 09, 2018	July 17, 2019
2.	Capitalsiri Investments Private Limited	Tanla Technology Centre, Hitech City Road, Madhapur, Hyderabad, Telangana-500 081	N-09.00454	May 28, 2018	July 19, 2019
3.	Concrete Techno Projects Limited	B-5/241, Sector-5, Rohini, Delhi-110 085 55, 2 nd Floor, Lane-2, Westend Marg, Saidullajab, Near Saket Metro Station, New Delhi South-110 030 as per MCA	14.00852	May 25, 1998	July 19, 2019
4.	Haryana State Industrial and Infrastructure Development Corporation Limited	C-13-14, Sector-6, Panchkula, Haryana-134 109	B-14.02503	April 23, 2012	August 05, 2019
5.	Aditya Trade & Business Private Limited	11/1C/3, East Topsia Road, Kolkata-700 046	05.02533	May 28, 1998	August 13, 2019

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.